

Sr.Civil Judge and JMFC,Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 39/2019 (SUMMONS) IA/1/2019		M.A.Gopal Vs Narayana Chowdari	P.H.SUBRAMANYA
2	R.A. 8/2020 (SUMMONS) IA/1/2020		Obamma dead by Lrs Vs Narasappa	H.A.Prabhakara Reddy
3	FDP 3/2020 (SUMMONS)		Smt. Dyayamma Vs Smt. Narasamma	P.S.SHIVAKKUMAR
4	M.V.C. 566/2020 (SUMMONS)		N.P.Vinay Kumar Vs M.Shafulla	D.Pandu Rangappa
<b>WRITTEN STATEMENT</b>				
5	S.C. 33/2019 (SUMMONS)		Corporation Bank Vs Mahesh.R.T	S.R.VENKATARAMAREDDY
6	FDP 6/2019 (NOTICE)		K.P.Lokesh Vs K.T.Parvathajiah	M.BHAGAVANTHA
7	R.A. 103/2019 (NOTICE) IA/1/2019		M.D.Ekbal Sab Vs Sabeera Banu	ADINARAYANA RAO
8	EX 10/2020 (NOTICE)		Kenchamma Vs The National Insurance Co.Ltd	Murali Krishna
9	M.C. 35/2020 (NOTICE)		Sri. Shankara.K Vs Shilpa	R.HANUMANTHARAYA
10	Misc 4/2020 (NOTICE)		The Liberty General insurance Company Ltd. Vs Anjanamma @ Anjinamma	N.V.Naveen Kumar
<b>CONCILLATION</b>				
11	O.S. 35/2020 (A.D.R.)		The Manager, The State Bank Of India Vs Sanna narasimhappa	P.V.YAGNANARAYANA
<b>MEDIATION</b>				
12	M.C. 53/2020 (A.D.R.)		Prathap Reddy Vs Nil	M.NAGENDRAPPA
13	O.S. 46/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Akram Ahmed Vs Chikka Subbarayappa	S.R.VENKATARAMAREDDY
14	M.C. 32/2020 (EVIDENCE)		Chandrashekar Vs Mamta	P V Yagna narayana sharma
15	R.A. 7/2018 (ARGUMENTS)		D.V.Ashwatha narayana shetty Vs D.V.Krishnamurthy	B.v.Srinivasa murthy

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	R.A. 30/2018 (ARGUMENTS) IA/1/2018		Venkataramanappa Vs Jayanabi	VENKATESHAPPA
17	R.A. 42/2018 (ARGUMENTS)		Erakyathappa Vs Erakyathappa	R.N.Bharathi
18	R.A. 16/2019 (ARGUMENTS) IA/1/2019		Parameshwarappa Vs Manjula	P.V.YAGNANARAYANA
19	O.S. 23/2019 (ARGUMENTS) IA/1/2019		Smt. Sanneramma Vs Smt. Parvathamma	M.BHAGAVANTHA
20	R.A. 55/2019 (ARGUMENTS)		Smt. Mallamma Vs The Junior Engineer, R.Govindappa	M.BHAGAVANTHA
21	R.A. 68/2019 (ARGUMENTS) IA/1/2019		Vs The chief Secretary V.Nagappa	M.NAGENDRAPPA
22	R.A. 69/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Vs K.Doddeerappa	Nagabhushana
23	R.A. 92/2019 (ARGUMENTS) IA/1/2019		Rangappa Vs Eranayaka	S.N.CHANNAKRISHNA REDDY
24	M.A. 18/2019 (ARGUMENTS)		Subrayappa Vs Guthinarayanappa	Jayanna
<b>FURTHER ARGUMENTS</b>				
25	R.A. 61/2018 (ARGUMENTS)		Sri Swamma Shankaralinga Seva Trust (R) represented by president H.R. Thammegowda (now dead) Vs Sri Swamma Shankaralingapp Devalaya Abhivruddi Seva Trust(R) represented by its president K.S.Mur	S.N.MURALIDHARA
26	EX 26/2020 (FIRST HEARING)		Sangeetha Vs Govindaraju	K.V.Srinivasa Naidu
27	O.S. 68/2020 (FIRST HEARING) IA/1/2020		V. Venkatesh @ Sogadu Venkatesh Vs Smt. Sharmin	M.BHAGAVANTHA
28	O.S. 3/2016 (EVIDENCE)		Smt. Ramalakshamma @ Lakshamma Vs Balakrishna	
29	O.S. 3/2019 (EVIDENCE) IA/1/2019		Smt. Shivamma Vs Hanumakka	I.R.LAKSHMAIAH

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30	O.S. 9/2019 (EVIDENCE) IA/1/2019		Smt. Premavathi Vs R.Ranganatha	M.BHAGAVANTHA
31	O.S. 11/2019 (EVIDENCE) IA/1/2019		V. Nagalakshamma Vs Smt. Lakshmidevi	M.NAGENDRAPPA
32	M.C. 26/2019 (EVIDENCE)		Mahalingappa Vs Smt. Manasa	P.S.SHIVAKKUMAR
33	O.S. 59/2019 (EVIDENCE) IA/1/2019		Smt. Indiramma Vs Govinda reddy	P.V.YAGNANARAYANA
34	O.S. 6/2020 (EVIDENCE)		Nagachari Vs Ameer Sab	M.BHAGAVANTHA
35	M.C. 6/2020 (EVIDENCE)		Smt.Manasa Vs Mahalingappa	ANJINALAH
36	S.C. 2/2020 (EVIDENCE)		R.Burudappa Vs Nagaraja	UGRAMURTHY
37	S.C. 3/2020 (EVIDENCE)		R.Burudappa Vs Nagaraja	UGRAMURTHY
38	O.S. 8/2020 (EVIDENCE)		State Bank Of India Vs Dharmapala Yedav K.Y	P.V.YAGNANARAYANA
39	O.S. 2/2018 (ARGUMENTS) IA/1/2018		Gangamma Vs Ramalakshamma	B.M.Rajashekhara
40	R.A. 20/2019 (ARGUMENTS) IA/1/2019		Sanjeevappa Vs Smt. Jayamma	M.BHAGAVANTHA

**Cases listed below are adjourned due to Covid 19**

41	O.S. 45/2020 (SUMMONS)	13-01-2021	The Manager, The State Bank Of India Vs B.R.Maruthi	P.V.YAGNANARAYANA
42	M.C. 47/2020 (NOTICE)	13-01-2021	Naveen.H Vs Smt. Girija.K	M.NAGENDRAPPA
43	M.C. 52/2020 (NOTICE)	13-01-2021	Chandana priya Vs Ezra Raj	S.T.NARASIMHA
44	M.C. 63/2019 (HEARING)	13-01-2021	Chinna Raju Vs Smt. Bharathi	R.T.Mallikarjunaiah
45	M.C. 53/2019 (A.D.R.)	16-01-2021	M.S.Shivakumar Vs B.N.Vijayalakshmi	Meti Jagadish.P

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46	M.C. 5/2020 (A.D.R.)	16-01-2021	Thimmaraju Vs Nil	Sathyararyana
47	EX 29/2019 (SUMMONS)	20-01-2021	S.Ramamurthy since dead by LRs, Vs Bramachari	Gopalakrishna
48	R.A. 2/2020 (SUMMONS) IA/1/2020	20-01-2021	K.Rangadhamappa Vs Narasappa	M.BHAGAVANTHA
49	EX 7/2018 (SUMMONS)	27-01-2021	Smt. Bheemakka Vs Anjaneyalu	Mehaboob Babu
50	EX 26/2018 (SUMMONS)	27-01-2021	E.Hanumantharayappa Vs Gujjarappa	M.Bhagavanth

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	O.S. 351/2005 (SUMMONS)		H.R.Sreenivasamurthy <b>Vs</b> Smt.Gangamma	SNM
2	EX 53/2019 (NOTICE)		H.Devaraj <b>Vs</b> S.A.Sreenivasalu	M.NAGESH
3	O.S. 111/2019 (APPEARANCE OF PARTY) IA/1/2019		Hanumantharaju <b>Vs</b> Hanumakka	K.N.Jayaramu
4	O.S. 277/2008 (EVIDENCE)		CHIKKANNA <b>Vs</b> Y.S.ESWARA SETTY	SRV
5	O.S. 339/2014 (EVIDENCE) IA/1/2014		Sanjeevamma <b>Vs</b> Ramasanjeevaiah	U.M
6	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA <b>Vs</b> SMT. MARAKKA	M.BHAGAVANTHA
7	O.S. 369/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		HANUMANTHARAYAPPA <b>Vs</b> KOLU ADEPPA	VENKATESHAPPA
8	O.S. 357/2017 (ARGUMENTS) IA/1/2017		K.Borappa <b>Vs</b> B.Siddappa	I.R.LAKSHMAIAH
9	O.S. 195/2017 (EVIDENCE)		T.Narasimhaiah <b>Vs</b> T.Hanumantharayappa	I.S.AKALAPPA
10	O.S. 503/2013 (DEFENCE EVIDENCE) IA/1/2013		B.RAMANJINEYA <b>Vs</b> NAGAMMA	P.H.SUBRAMANYA
11	EX 4/2003 (HEARING ON IA)		Doddaramappa <b>Vs</b> I.Pathalingappa	SRLM.N ADVOCATE.
12	O.S. 189/2013 (OBJECTION) IA/1/2013		ANITHAMMA <b>Vs</b> ANJINAMMA	
<b>Cases listed below are adjourned due to Covid 19</b>				
13	O.S. 161/2019 (callon) IA/1/2019	<b>16-01-2021</b>	K.V. Ramachandra Gupta <b>Vs</b> Narasimha Murthy	P.V.YAGNANARAYANA
14	O.S. 275/2019 (callon)	<b>16-01-2021</b>	Corporation Bank <b>Vs</b> Pradeep Kumar.H.	S.R.VENKATARAMAREDDY

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 217/2011 (EVIDENCE)		PAVAGADA.PS Vs SHIVA	
2	C.C. 319/2013 (EVIDENCE)		THIRUMANI.P.S Vs NARASIMHAPPA	
3	C.C. 366/2013 (EVIDENCE)		P.P.S Vs N.DILEEPA	
4	C.C. 604/2013 (EVIDENCE)		PAVAGADA PS Vs NAGARJUNA	
5	C.C. 257/2011 (ARGUMENTS)		PAVAGADA.PS Vs PUNITRAJ	
6	C.C. 121/2011 (NBW ISSUED)		PAVAGADA.PS Vs GANGAPPA	
7	C.C. 214/2011 (NBW ISSUED)		PAVAGADA.PS Vs ANJNEYALU	
8	C.C. 306/2011 (NBW ISSUED)		EXCISE.P.S.SIRA Vs GURUMURTHY	
9	C.C. 446/2011 (NBW ISSUED)		EXCISE PS Vs RAMANNA	
10	C.C. 431/2013 (NBW ISSUED)		PAVAGADA.PS Vs VENKATAPATHI	M B
11	C.C. 437/2013 (NBW ISSUED)		ARASEKERE P.S. Vs VENKATAPATHI	
12	C.C. 438/2013 (NBW ISSUED)		ARASEKERE P.S. Vs VENKATAPATHI	
13	CrI.Misc. 43/2014 (FLW)		Commercial Tax Officer Vs Sri.A.Sathyanarayana Shetty	
14	C.C. 964/2015 (HBC)		PARVATHAMMA Vs B S. CHAITHRA	
15	C.C. 227/2016 (NBW ISSUED)		STATE Vs Pathanna	

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16	C.C. 267/2016 (NBW ISSUED)		Pavagada PS Vs Inayathbhasha	
17	C.C. 327/2016 (NBW ISSUED)		STATE Vs Ramesh Babu	
18	C.C. 102/2017 (NBW ISSUED)		STATE Vs Eashwara	
19	C.C. 107/2017 (NBW ISSUED)		STATE Vs Jabee	
20	C.C. 834/2017 (NBW ISSUED)		Pavagada Police Station Vs Irani Ujju Ali	
<b>11.00 AM to 02.00PM</b>				
21	Crl.Misc. 121/2020 (callon)		K. Surya Prakash Vs The Chief Officer cum Registrar of Births and Deaths	N.R.BALAKRISHNA
22	Crl.Misc. 208/2020 (FIRST HEARING)		K.S Sheshagiri Vs The Deputy Tahasildar	D.R.RANGANATH
23	Crl.Misc. 211/2020 (FIRST HEARING)		Sumaya Vs Amzad Alikhan	M.BHAGAVANTHA
24	Crl.Misc. 216/2020 (FIRST HEARING)		Nagarathnamma Vs The Deputy Tahasiladar	M.L.RAMAKRISHNA
25	Crl.Misc. 217/2020 (FIRST HEARING)		Nagarathnamma Vs The Deputy Tahasildar	M.L.RAMAKRISHNA
26	C.C. 688/2015 (EVIDENCE)		Government Vs Ramalingareddy	
27	C.C. 360/2018 (EVIDENCE)		Pavagada Police Station Vs Raghavendra@ Raghu	APP
28	Crl.Misc. 166/2017 (DEFENCE EVIDENCE)		V.A.Bharathidevi Vs S.Mahesh	N.NAGENDRA REDDY
<b>Cases listed below are adjourned due to Covid 19</b>				
29	Crl.Misc. 197/2020 (FIRST HEARING)	19-12-2020	Shankarappa Vs The chief officer	V.D.Venkataswamy

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30	Crl.Misc. 198/2020 (FIRST HEARING)	19-12-2020	Shankarappa Vs The Chief Officer	V.D.Venkataswamy
31	Crl.Misc. 199/2020 (FIRST HEARING)	19-12-2020	Shankarappa Vs The Chief Officer	V.D.Venkataswamy
32	Crl.Misc. 496/2020 (FIRST HEARING)	19-12-2020	Ramesh K.H.S. Vs Tahasildar	S.T.NARASIMHA
33	Crl.Misc. 497/2020 (FIRST HEARING)	19-12-2020	Nagamani Vs Tahasildar	S.T.NARASIMHA
34	Crl.Misc. 498/2020 (FIRST HEARING)	19-12-2020	Gowdamma Vs Tahasildar	S.T.NARASIMHA
35	Crl.Misc. 499/2020 (FIRST HEARING)	19-12-2020	Sudha R Vs Tahasildar	S.T.NARASIMHA
36	Crl.Misc. 500/2020 (FIRST HEARING)	19-12-2020	Nagarathnamma Vs Tahasildar	S.T.NARASIMHA
37	Crl.Misc. 501/2020 (FIRST HEARING)	19-12-2020	Suma S Vs Tahasildar	S.T.NARASIMHA
38	Crl.Misc. 502/2020 (FIRST HEARING)	19-12-2020	Dhanalakshmi Vs Tahasildar	S.T.NARASIMHA
39	Crl.Misc. 503/2020 (FIRST HEARING)	19-12-2020	Dhanalakshmi Vs Tahasildar	S.T.NARASIMHA
40	Crl.Misc. 504/2020 (FIRST HEARING)	19-12-2020	Ramanjinappa Vs Tahasildar	S.T.NARASIMHA
41	Crl.Misc. 505/2020 (FIRST HEARING)	19-12-2020	Saraswathi E Vs Tahasildar	S.T.NARASIMHA
42	Crl.Misc. 506/2020 (FIRST HEARING)	19-12-2020	Sannadurgamma Vs Tahasildar	S.T.NARASIMHA
43	Crl.Misc. 507/2020 (FIRST HEARING)	19-12-2020	Lakshmidevi Vs Tahasildar	S.T.NARASIMHA
44	Crl.Misc. 508/2020 (FIRST HEARING)	19-12-2020	C. Ananda Vs Tahasildar	S.T.NARASIMHA



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45	CrI.Misc. 509/2020 (FIRST HEARING)	19-12-2020	Ananthamma Vs Tahasildar	S.T.NARASIMHA
46	CrI.Misc. 510/2020 (FIRST HEARING)	19-12-2020	Thimmakka Vs Tahasildar	S.T.NARASIMHA
47	CrI.Misc. 511/2020 (FIRST HEARING)	19-12-2020	Muthyalamma Vs Tahasildar	S.T.NARASIMHA
48	CrI.Misc. 512/2020 (FIRST HEARING)	19-12-2020	Srimathi Vs Tahasildar	S.T.NARASIMHA
49	CrI.Misc. 513/2020 (FIRST HEARING)	19-12-2020	Anitha Vs Tahasildar	S.T.NARASIMHA
50	CrI.Misc. 514/2020 (FIRST HEARING)	19-12-2020	Parvathamma Vs Tahasildar	S.T.NARASIMHA
51	CrI.Misc. 515/2020 (FIRST HEARING)	19-12-2020	Sathyanarayana Vs Tahasildar	S.T.NARASIMHA
52	CrI.Misc. 516/2020 (FIRST HEARING)	19-12-2020	S. Maruthi Vs Tahasildar	S.T.NARASIMHA
53	CrI.Misc. 517/2020 (FIRST HEARING)	19-12-2020	Aruna Vs Bharath V.	S.T.NARASIMHA
54	CrI.Misc. 518/2020 (FIRST HEARING)	19-12-2020	Padmavathi Vs Tahasildar	S.T.NARASIMHA
55	CrI.Misc. 519/2020 (FIRST HEARING)	19-12-2020	Sridevi Vs Tahasildar	S.T.NARASIMHA
56	CrI.Misc. 520/2020 (FIRST HEARING)	19-12-2020	Lakshmidevi Vs Tahasildar	S.T.NARASIMHA
57	CrI.Misc. 521/2020 (FIRST HEARING)	19-12-2020	Anjamma Vs Tahasildar	S.T.NARASIMHA
58	CrI.Misc. 522/2020 (FIRST HEARING)	19-12-2020	Lokesh Vs Tahasildar	S.T.NARASIMHA
59	CrI.Misc. 523/2020 (FIRST HEARING)	19-12-2020	Sreenivasa Vs Tahasildar	S.T.NARASIMHA

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60	CrI.Misc. 524/2020 (FIRST HEARING)	19-12-2020	Guruswamy Vs Tahasildar	S.T.NARASIMHA
61	CrI.Misc. 525/2020 (FIRST HEARING)	19-12-2020	Anitha Vs Tahasildar	S.T.NARASIMHA
62	CrI.Misc. 526/2020 (FIRST HEARING)	19-12-2020	Bhagyamma Vs Tahasildar	RAJANNA
63	CrI.Misc. 527/2020 (FIRST HEARING)	19-12-2020	Eshwarappa Vs Tahasildar	S.T.NARASIMHA
64	CrI.Misc. 528/2020 (FIRST HEARING)	19-12-2020	Thimmaraju Vs Tahasildar	S.T.NARASIMHA
65	CrI.Misc. 530/2020 (FIRST HEARING)	19-12-2020	Eshwarappa Vs Tahasildar	S.T.NARASIMHA
66	CrI.Misc. 531/2020 (FIRST HEARING)	19-12-2020	Govindappa Vs Tahasildar	S.T.NARASIMHA
67	CrI.Misc. 532/2020 (FIRST HEARING)	19-12-2020	Govindaraju Vs Tahasildar	RAJANNA
68	CrI.Misc. 533/2020 (FIRST HEARING)	19-12-2020	Gangadharappa Vs Tahasildar	RAJANNA
69	CrI.Misc. 534/2020 (FIRST HEARING)	19-12-2020	Shivappa Vs Tahasildar	RAJANNA
70	CrI.Misc. 535/2020 (FIRST HEARING)	19-12-2020	Adivappa Vs Tahasildar	RAJANNA
71	CrI.Misc. 536/2020 (FIRST HEARING)	19-12-2020	Sannashivanna Vs Tahasildar	RAJANNA
72	CrI.Misc. 537/2020 (FIRST HEARING)	19-12-2020	Narasimhappa Vs Tahasildar	RAJANNA
73	CrI.Misc. 538/2020 (FIRST HEARING)	19-12-2020	Narasimhappa Vs Tahasildar	RAJANNA
74	CrI.Misc. 539/2020 (FIRST HEARING)	19-12-2020	Rangareddy Vs Tahasildar	RAJANNA

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75	Crl.Misc. 540/2020 (FIRST HEARING)	19-12-2020	Sanjoevareddy Vs Tahasildar	RAJANNA
76	Crl.Misc. 541/2020 (FIRST HEARING)	19-12-2020	Sujatha Vs Tahasildar	RAJANNA
77	Crl.Misc. 542/2020 (FIRST HEARING)	19-12-2020	Vedashree Vs Tahasildar	RAJANNA
78	Crl.Misc. 543/2020 (FIRST HEARING)	19-12-2020	Usha H Vs Tahasildar	RAJANNA
79	Crl.Misc. 546/2020 (FIRST HEARING)	19-12-2020	Shilpa N Vs The Cheif Officer	RAJANNA
80	Crl.Misc. 547/2020 (FIRST HEARING)	19-12-2020	Hemalatha Vs Tahasildar	RAJANNA
81	Crl.Misc. 548/2020 (FIRST HEARING)	19-12-2020	Lavanya K.N. Vs Tahasildar	RAJANNA
82	Crl.Misc. 549/2020 (FIRST HEARING)	19-12-2020	Sumiya M Vs The Cheif Officer	RAJANNA
83	Crl.Misc. 550/2020 (FIRST HEARING)	19-12-2020	Amrutha P.A. Vs The Cheif Officer	RAJANNA
84	C.C. 414/2018 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Kasimsab	APP
85	C.C. 462/2018 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Shivareddy	app
86	C.C. 451/2019 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Mahamod Gouse	APP
87	C.C. 605/2019 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Nagaraju @ Nagaraju	APP
88	C.C. 701/2019 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Govindharaju	APP
89	C.C. 166/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Shivashankarachari	APP

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90	C.C. 171/2020 (SUMMONS)	19-01-2021	Arasikere Police Station Vs Paramesh	APP
91	C.C. 203/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Narayanappa	APP
92	C.C. 205/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Mubarak Khan	APP
93	C.C. 372/2020 (SUMMONS)	19-01-2021	Smt. Roopa C.H. Vs Sree Thippanna Gari Sakamma	
94	C.C. 387/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Chikkanna	APP
95	C.C. 394/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Ramanjinappa	APP
96	C.C. 549/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Manjunath	APP
97	C.C. 550/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Chandrashekar	APP
98	C.C. 551/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Bhommaiah	APP
99	C.C. 552/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Ramanjinappa	APP
100	C.C. 619/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Harikrishna	APP
101	C.C. 624/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Ashwath	APP
102	C.C. 628/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Ajay	APP
103	C.C. 648/2020 (SUMMONS)	19-01-2021	Pavagada Police Station Vs Panduranga	APP
104	CrI.Misc. 23/2017 (NOTICE)	19-01-2021	Government Vs H.Manjunath	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
105	C.C. 92/2017 (NOTICE)	19-01-2021	STATE Vs Maruthi	
106	C.C. 108/2017 (NOTICE)	19-01-2021	STATE Vs Lakshmipathi	
107	C.C. 566/2017 (NOTICE)	19-01-2021	Pavagada P.S. Vs Muthyalappa	
108	C.C. 691/2018 (NOTICE)	19-01-2021	Pavagada Police Station Vs Poojari Ramesh	APP
109	C.C. 70/2019 (NOTICE)	19-01-2021	Pavagada Police Station Vs Shanthamma	APP
110	C.C. 193/2019 (NOTICE)	19-01-2021	Excise Police Pavagada Vs Anjaneyalu	APP
111	C.C. 491/2014 (EVIDENCE)	19-01-2021	ARASIKER PS Vs NARASANNA	
112	C.C. 562/2014 (EVIDENCE)	19-01-2021	THIRUMANI .P.S Vs MAHALINGA	
113	C.C. 21/2015 (EVIDENCE)	19-01-2021	ARASEKERE P.S. Vs Kumaraswamy	
114	C.C. 465/2018 (EVIDENCE)	19-01-2021	Pavagada Police Station Vs Neelavathi	app
115	CrI.Misc. 209/2018 (EVIDENCE)	19-01-2021	Smt. Gowramma Vs Sanjeevarayudu	I.R.LAKSHMAIAH
116	C.C. 855/2018 (EVIDENCE)	19-01-2021	Pavagada Police Station Vs Ramakrishnappa	APP
117	CrI.Misc. 287/2019 (EVIDENCE)	19-01-2021	B.Lavanya Vs Kumar	MEHABOOB BASHA
118	C.C. 154/2016 (callon)	19-01-2021	STATE Vs SRINIVASANAIAK	
119	C.C. 134/2019 (callon)	19-01-2021	Pavagada Police Station Vs Naveenkumar	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
120	C.C. 75/2020 (callon)	19-01-2021	Bharathi Vs	APP
121	C.C. 764/2014 (NBW ISSUED)	19-01-2021	Lokesh PAVAGADA PS Vs	
122	C.C. 791/2014 (NBW ISSUED)	19-01-2021	OBALESH PAVAGADA P.S. Vs	
123	C.C. 43/2015 (NBW ISSUED)	19-01-2021	RAMAKRISHNA EXISE PS. Vs	
124	C.C. 67/2018 (NBW ISSUED)	19-01-2021	lakshma naika Pavagada Police Station Vs	
125	C.C. 111/2018 (NBW ISSUED)	19-01-2021	Ramakrishna Pavagada Police Station Vs	
126	C.C. 124/2018 (NBW ISSUED)	19-01-2021	Venkateshappa Pavagada Police Station Vs	
127	P.C.R. 40/2018 (Sworn Statement)	19-01-2021	Dattareya Surya Prakash Vs	S.V.RAGHU
128	C.C. 357/2018 (NBW ISSUED)	19-01-2021	Pushpavathi Y.N.Hosakote Police Station Vs	APP
129	C.C. 412/2018 (NBW ISSUED)	19-01-2021	Narasimhaiah Pavagada Police Station Vs	APP
130	C.C. 417/2018 (NBW ISSUED)	19-01-2021	Anil Pavagada Police Station Vs	APP
131	C.C. 460/2018 (NBW ISSUED)	19-01-2021	Ramanji Pavagada Police Station Vs	app
132	C.C. 464/2018 (NBW ISSUED)	19-01-2021	Ramareddy3 Pavagada Police Station Vs	app
133	C.C. 622/2018 (NBW ISSUED)	19-01-2021	Raju Pavagada Police Station Vs	APP
134	C.C. 779/2018 (NBW ISSUED)	19-01-2021	subbarayappa Pavagada Police Station Vs	APP
			Krishna	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
135	C.C. 781/2018 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Eshwarappa	APP
136	C.C. 822/2018 (PLEA)	19-01-2021	Pavagada Police Station <b>Vs</b> Narasimhamurthy	APP
137	C.C. 830/2018 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Kiranbabu IR	APP
138	C.C. 856/2018 (PLEA)	19-01-2021	Pavagada Police Station <b>Vs</b> Thippeswami	APP
139	C.C. 887/2018 (CHARGE)	19-01-2021	Pavagada Police Station <b>Vs</b> Shankara Naik	APP
140	C.C. 872/2018 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Ramanji	APP
141	C.C. 873/2018 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Ramanji	APP
142	C.C. 20/2019 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Thippeswamy	APP
143	C.C. 24/2019 (PLEA)	19-01-2021	Pavagada Police Station <b>Vs</b> Naveen Kumar	APP
144	C.C. 126/2019 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Prasannakumar	APP
145	C.C. 548/2019 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Sujathamma	APP
146	C.C. 619/2019 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Jayarama	APP
147	C.C. 252/2020 (NBW ISSUED)	19-01-2021	Pavagada Police Station <b>Vs</b> Channappa	App
148	C.C. 546/2020 (HBC)	19-01-2021	Pavagada Police Station <b>Vs</b> Enumula Maruthi Prasad	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 16/2014 (NOTICE) IA/1/2013		G.MALATHI <b>Vs</b> N.GOVINDARAJU	ADINARAYANA RAO.
2	FDP 6/2000 (Settlement)		A.S.Nagaraja <b>Vs</b> Gundashastrri	SRI.M.BHAGAVANTHA
3	O.S. 242/2012 (Settlement)		T.R.DEVARAJ <b>Vs</b> G.GANGADHARA	
4	O.S. 50/2016 (Settlement) IA/2/2016 IA/1/2016		A.N.Triveni <b>Vs</b> Nagavenamma	B.A.SIDDESHKUMAR
5	O.S. 94/2017 (Settlement) IA/1/2017		H.L.Manjunatha <b>Vs</b> R.S.Yerrappa	M.BHAGAVANTHA
6	O.S. 90/2011 (Await report) IA/1/2011		SMT.LAKSHMIDEVAMMA <b>Vs</b> SMT.PADMAKKA	S.R.VENKATARAMAREDDY
7	O.S. 132/2018 (EVIDENCE)		Smt.Padmavathi <b>Vs</b> Eranna	RAJANNA
8	O.S. 68/2019 (EVIDENCE) IA/1/2019		Janardhana N <b>Vs</b> T.Narayanappa	P.V.YAGNANARAYANA
<b>FURTHER EVIDENCE FOR PLNTF</b>				
9	O.S. 58/2019 (EVIDENCE)		Rudranna <b>Vs</b> Anjaiah	R.N.Bharathi
<b>PLNTF EVIDENCE</b>				
10	O.S. 226/2014 (EVIDENCE)		ABDUL SUBAN <b>Vs</b> MOHAMED SHAFIULLA	VS
11	O.S. 204/2019 (EVIDENCE)		Nagaraju <b>Vs</b> Ajjakka	SRI.R.RANGANATHAPPA
12	O.S. 262/2015 (ARGUMENTS) IA/1/2015		SHAFIULLA <b>Vs</b> G.ASHWATHANARAYANA SETTY	M.BHAGAVANTHA
13	O.S. 318/2014 (OBJECTION TO IA) IA/1/2014		Nese Vishalamma <b>Vs</b> Nese Jayamma	M.BHAGAVANTHA
14	O.S. 504/2014 (HEARING ON IA) IA/1/2014 IA/2/2014		SMT. ALUVELAMMA <b>Vs</b> P.Venkatappa	M.B.M



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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 158/2020 (OBJECTION TO IA) IA/1/2020		Kamamma Vs Surya Prakash	Mamatha N
Cases listed below are adjourned due to Covid 19				
16	O.S. 188/2019 (Settlement) IA/1/2019	18-12-2020	Bank of Baroda Head office at , Branch at Pavagada town, reptd by its Manager Ashwathanrayana.R Vs Sri. V. Nagabhushana Reddy	LAKSHMIKANTHAN
17	EX 9/2016 (NOTICE)	02-01-2021	K. Manjula Vs P.S. Nagaraju	H.A. Prabhakara Reddy
18	O.S. 390/2015 (OBJECTION TO IA)	02-01-2021	S. Yathish Vs B.S. LAKSHMI	ADINARAYANA RAO
19	O.S. 202/2020 (SUMMONS) IA/1/2020	04-01-2021	Venkatalakshamma Vs Lakshmi devamma	M. BHAGAVANTHA
20	O.S. 34/2016 (OBJECTION TO IA) IA/1/2016	04-01-2021	G. Anjaiah Vs Hanumanthamma	H.A. Prabhakara Reddy
21	FDP 9/2016 (Await report)	05-01-2021	B.A. Radha Vs Rathnamma	M. BHAGAVANTHA
22	O.S. 136/2017 (HEARING ON IA) IA/1/2017	05-01-2021	M. Chinnappa Reddy Vs Anjinappa	I.R. LAKSHMAIAH
23	O.S. 264/2017 (Amendment of plaint) IA/1/2017	06-01-2021	Doddasayakka Vs Ashwathamma	ADINARAYANA RAO
24	O.S. 228/2017 (EVIDENCE) IA/1/2017	07-01-2021	Sanjeevareddy Vs Lakshmi	N. NAGENDRA REDDY
25	O.S. 76/2018 (EVIDENCE)	07-01-2021	Mallappa Vs Subbarayappa	I.S. AKALAPPA
26	EX 11/2018 (HEARING ON IA)	07-01-2021	T.S. Ramanjaneya Vs Chief Secretary	VENKATESHAPPA
27	O.S. 9/2017 (EVIDENCE) IA/2/2016 IA/1/2016	08-01-2021	P.U. Balachandra Das Vs Smt. Bhagyalakshamma	M. Bhagavantha
28	O.S. 20/2018 (EVIDENCE) IA/1/2018	08-01-2021	Smt. Laxamma Vs Thimmakka	R.N. Bharathi
29	O.S. 190/2019 (HEARING ON IA) IA/1/2019	08-01-2021	Smt. Chithamma Vs Dalavai Nagappa	ADINARAYANA RAO

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02.45 PM to 05.45PM</b>				
1	C.C. 148/2015 (SUMMONS)		Y.N.HOSAKOTE PS Vs MUTHYALAPPA	
<b>AWAIT SUMMON/NOTICE</b>				
2	CrI.Misc. 180/2020 (SUMMONS)		Hanumesh Vs The Deputy Tahasildar	VENKATESHAPPA
3	CrI.Misc. 181/2020 (SUMMONS)		Hanumesh Vs The Deputy Tahasildar	VENKATESHAPPA
4	CrI.Misc. 182/2020 (SUMMONS)		Hanumesh Vs The Deputy Tahasildar	VENKATESHAPPA
<b>ISSUE CAUSE NOTICE</b>				
5	CrI.Misc. 220/2019 (NOTICE)		Sujatha Vs Shivakumarachari	M.NAGESH
6	C.C. 1000/2014 (HEARING)		YNHPS Vs RAGUNATHAREDDY	
7	CrI.Misc. 205/2016 (EVIDENCE)		Smt. D.Ambuja Vs K.B.Sanna Borappa	Ramesha
8	C.C. 77/2015 (callon)		Y.N.HOSAKOTE PS Vs SURESHA	
9	C.C. 90/2016 (callon)		L.Akkalappa Vs K.Amaranatha	ANJINIAIAH
10	C.C. 316/2016 (REISSUE OF NBW)		STATE Vs Nagamma	
11	CrI.Misc. 544/2020 (FIRST HEARING)		Bhomika N Vs Tahasildar	RAJANNA
12	CrI.Misc. 545/2020 (FIRST HEARING)		Sumathi Vs Tahasildar	S.T.NARASIMHA
<b>Cases listed below are adjourned due to Covid 19</b>				
13	CrI.Misc. 78/2020 (SUMMONS)	<b>18-12-2020</b>	Chikka Bommaiah Vs The Tahasildar	S.T.NARASIMHA
14	P.C.R. 110/2018 (Settlement)	<b>18-12-2020</b>	Roopa C.H Geologist. Vs Shiva Naik	APP